

TRANSCRIPTION OF PLAINTS, BENGAL ACT 1847

ACT No XIV OF 1847

(Rep., Act 8 of 1868)

[28<sup>th</sup> August, 1847.]

*Passed by the Hon'ble the President of the Council of India in Council on the 28<sup>th</sup> of August 1847, with the assent of the Right Hon'ble the Governor General of India.*

*An Act for repealing parts of Section III. Regulation IV. 1793, and Section III. Regulation III. 1803, of the Bengal Code.*

**IT** is hereby enacted, that so much of Section III. Regulation IV. 1793, and of the corresponding part of Section III. Regulation III. 1803, of the Bengal Code, as requires the transcription of Plaints, be repealed.

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